

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).929/2011

(From the judgement and order dated 28/10/2010 in CRLP No.  
5928/2010 of The HIGH COURT OF A.P AT HYDERABAD)

PADAL VENKATA RAMA REDDY @ RAMU

Petitioner(s)

VERSUS

KOVVURI SATYANARAYANA REDDY & ORS.

Respondent(s)

(With appln. for ex-Parte stay)

Date: 14/02/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s)

Mr. Guntur Prabhakar, Adv.

Mr.Guntur Pramod Kumar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice on the special leave  
petition as well as on the application for stay  
returnable in two weeks.

Dasti service, in addition, is  
permitted.

[ Usha Bhardwaj ]  
Court Master

[ Savita Sainani ]  
Court Master